

[Shrimati Renu Chakravartty]

the people. So, we should allow up to the age of 15 the right of the husband or wife to adopt a son or daughter if they so desire.

I welcome this Bill. I feel that this is the first time that the daughters are allowed to be adopted and it is only right that it should be so. With these words, I close.

Mr. Deputy-Speaker: There are about five or six hon. Members who are anxious to speak. We had fixed six hours and a demand was made that the time may be extended. I would like to know the pleasure of the House as to whether the time should be extended.

Some Hon. Members: Yes, yes.

Shrimati Renu Chakravartty: Have we finished six hours?

Mr. Deputy-Speaker: We have taken about four hours so far. Then we have to take up the clause-by-clause stage also.

Shrimati Renu Chakravartty: There are not many amendments.

Mr. Deputy-Speaker: There are some amendments. There are four or five Members who are anxious to speak. Is it the desire of the House that they should be accommodated tomorrow?

Shri V. P. Nayar: (Chirayiukil): There must be chances for swansongs.

Pandit Thakur Das Bhargava: The time originally allotted may be restored.

Mr. Deputy-Speaker: Originally, was ten hours. That will be too much. Subsequently, we reduced it to six hours. So far as I can think, an hour's extension would be sufficient.

Shri G. H. Deshpande (Nasik Central): Two hours at least.

Mr. Deputy-Speaker: If, in the meanwhile, new speakers come up, we may not be able to accommodate all of them.

Shrimati Sushama Sen: How long will the Minister take for his reply?

Shri Pataskar: I think we should not extend it beyond an hour.

Mr. Deputy-Speaker: We will try to accommodate four or five Members. An hour more will be given to them, and then the hon. Minister will reply.

BUSINESS ADVISORY COMMITTEE
FORTY-SIXTH REPORT

Pandit Thakur Das Bhargava (Gurgaon): Sir, I beg to present the Forty-sixth Report of the Business Advisory Committee.
18-03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 14th December, 1956.
